

Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.
Dated the 16th January, 2019.

OFFICE ORDER NO. 8 /2019

In modification of this Department's Order No.28/2018 dated 19th March, 2018, the competent authority in pursuance of the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, re-designates the following officers of this Department as Appellate Authority and Central Public Information Officers (CPIO):-

S. No.	Section	Name of CPIO	Link Officer of CPIO	First Appellate Authority	Link Officer of First Appellate Authority
1.	Judicial Section	Shri Lal Chand Dabaria, ALA	Smt. Poonam Suri, DLA	Shri R.K.Srivastava, Addl.LA	Smt. Zoya Hadke, AS
2.	Notary Section	Smt. Poonam Suri, DLA	Shri L.C Dabaria, ALA	Smt. Zoya Hadke, AS	Shri R.K. Srivastava, Addl.LA
3.	Implementation Cell	Shri R.K. Choudhary, ALA	Shri Bhupesh Verma	Shri O.P. Bagri, DLA	Shri O. Venkateswarlu, DLA
4.	RTI Cell	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri Ajay Gupta, OSD (IT)	Shri S.R. Mishra, AS
5.	Advice 'A' & 'C'	Shri Neeraj Rawat, ALA	Shri Bhupesh Verma, ALA	Shri S.R.Mishra, AS	Dr. Rajiv Mani, JS&LA
6.	Advice 'B'	Shri Bhupesh Verma, ALA	Shri Neeraj Rawat, ALA	Shri S.R. Mishra, AS	Dr. Rajiv Mani, JS&LA
7.	Admn.I Section	Shri A.K. Joshi, DS	Shri K. Ginkhan Thang, DS	Dr. Rajiv Mani, JS&LA	Dr. Anju Rathi Rana, JS&LA
8.	Vigilance Unit	Shri A.K.Joshi, DS	Shri K.Ginkhan Thang, DS	Dr. Rajiv Mani, JS&LA	Shri R.K.Srivastava, Addl.LA
9.	Admn.II Section	Shri A.K.Joshi, DS	Shri K.Ginkhan Thang, DS	Shri S.R. Mishra, AS	Dr. Rajiv Mani, JS&LA
10.	Admn.III Section	Shri Suneel Sachdeva, DS	Shri A.K.Joshi, DS	Dr. Rajiv Mani, JS&LA	Dr Anju Rathi Rana, JS&LA
11.	Admn.IV Section	Shri K.Ginkhan Thang, DS	Shri Suneel Sachdeva, DS	Shri Ajay Gupta, OSD (IT)	Dr. Anju Rathi Rana, JS&LA
12.	PG Cell	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri S.R. Mishra, AS	Dr. Rajiv Mani, JS&LA
13.	Library & Research Section	Ms. Champa Bisht, ALA	Shri O.P. Bagri, DLA	Smt. Zoya Hadke, AS	Dr. Anju Rathi Rana, JS&LA
14.	Cash Section	Shri K.Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri S.R.Mishra, AS	Dr Anju Rathi Rana, JS&LA
15.	OL Wing (Hindi Section)	Shri K.Ginkhan Thang, DS	Shri A.K.Joshi, DS	Smt. Zoya Hadke, ASS	Dr Anju Rathi Rana, JS&LA
16.	Litigation (HC)/CAT Section	Shri Brindaban, ALA	_____	Dr. P.K.Behera, DLA	_____
17.	Litigation (LC) Section	Shri Jiwan Ram, ALA	_____	Shri R.K. Srivastava, Addl. LA	_____

(K.G. Thang)
Deputy Secretary to the Govt. of India

To:-

1. Officers Concerned.
2. PS to Hon'ble MLJ/PS to Hon'ble MoS/PPS to LS/PPS to Addl. Secretaries/PSJS & LAs.
3. Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
4. Admn.I, II, III & IV (LA) Sections/Imp. Cell/Judicial Section/Notary Cell/ Advice: A', 'B' & 'C' Sections/PG Cell.
5. NIC Cell with the request to upload the above order on the website of this Department.
6. Office order folder.